

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
CA	Company Application Matter
446	Section 446
1	Clause 1
2	Clause 2
3	Clause 3
2(b)	Clause 2(b)
454	Section 454
455	Section 455
462	Section 462
468	Section 468
450	Section 450
543	Section 543
391	Section 391
9	Rule 9
177	Section 177
128	Section 128
477	Section 477
403	Section 403
442	Section 442
481	Section 481
22	Section 22 of SICA
COP	Company Petition
433	Section 433
f	Clause f
a	Clause a
b	Clause b
c	Clause c
d	Clause d
e	Clause e
e & f	Clause e & f
439	Section 439
633	Section 633
582	Section 582
583	Section 583
101	Section 101
394	Section 394
CRC	Civil Referred Case
EP	Election Petition
LRRP	Land Reforms Revision Petition
P.CP	Probate Civil Petition
TOS	Testamentary Original Suit
ITRC	Income-tax referred case
TRC	Tax referred cases

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CASE TYPE	CASE DESCRIPTION
STA	Sales Tax Appeal
STRP	Sale Tax Revision Petition
CP	Civil Petition
LR	Land Reforms Matter
SEC 48-A	Section 48-A (Form No.7)
SEC-66	Section 66 (Form No.11)
SEC-77	Section 77 (Form No.7A)
SEC-38	Section 38 (Form No.2A)
RE	Review Petition
RES	Residuary
CRP	Civil Revision Petition
AIT	Agricultural Income Tax Act
EAT	Awards of Education Appellate Tribunal
EX	Execution Case
FDP	Final Decree Proceedings
IO	Interim Orders (U/s 115 of CPC)
LAC	Land Acquisition Case
M	Orders in Misc.Case
MC	Matrimonial Case
DIV	Divorce
MNT	Maintenance
NUL	Nullify in Marriage
DIS	Dissolution
RES	Restitution
MVC	Petitions against MA Award
SC	Small Cause Suit
RES	Residuary
KAT	Karnataka Appellate Tribunal
TAX	Tax
KTEG	Karnataka Tax Entry Goods
HRRP	House Rent Rev. Petition
IO	Interim Order
RT	Section 29 Matters
EVI	Section 21 Matters
[AS	Residuary
MFA	Miscl. First Appeal
AA	U/s 39 of Arbitration Act
BPT	U/s 72(4) of the Bombay PT Act
CPC	Under Civil Procedure Code
ESI	U/s 82(2) of Emp State Ins Act
FC	U/s 19 of Family Courts Act
DIS	Dissolution of Marriage
MNT	Maintenance

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CASE TYPE	CASE DESCRIPTION
VOID	Void Marriages
DIV	Divorce
RES	Restitution
FERA	U/s 54 of Foreign Exng Regln Act
GW	U/s 47 of Guardian and Wards Act
IA	U/s 75(2) of Provincial Insolvency Act
IDA	U/s 55 of Indian Divorce Act
ILA	U/s 83 of Indian Lunecy Act
INA	U/s 31 of Inam Abolition Act
ISA	U/s 299 & 384 of Indian Succession Act
LAC	U/s 54(1) of Land Acquisition Act
MC	U/s 28 of Hindu Marriage Act
DIV	Divorce
MNT	Maintenance
NUL	Nullify in Marriage
DIS	Dissolution
RES	Restitution
MPA	U/s 27 of the Municipalities Act
MV	U/s 173 of Motor Vehicles Act
PA	U/s 8 of Indian Partition Act
RAIL	U/s 82(f)(2) of the Ind Rlys Act 1890
RCT	U/s 22 of Rlys Claim Tribunal Act 1957
SFC	U/s 32(9) of State Fin Corpns Act
SMA	U/s 39 of Special Marriage Act
TU	U/s 11 of the Trade Union Act
WC	U/s 30 of Workmen's Compensation Act
RES	Residuary
MFA.CA	MFA Cross Object Civil Appeals
GW/WC	Guardian Act/Workmens Compensation
TMA	U/S 192(2) Trade & Mechandise act 1952
IPR	Intellectual Property Rights
MSA	Miscl Second Appeal
RO	Against Orders of Remand under CPC
LA	U/s 55(2) of Land Acquisition Act
HS	Kar.Acqn.of Land for grant of house site
KHB	Karnataka Housing Board
KIADB	Kar.Industrial Area Devpt.Board
UDA	Urban Devpt.Authorities Act
RES	Residuary
BDA	Bangalore Development Authority
RES	Residuary
RFA	Regular First Appeal
RES	Residuary Suit

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
SP	Specific Performance Suit
DEC	Declaration Suit
EA	Easementary Suit
INJ	Injunction Suit
MON	Money Suits/Bank Suit
MOR	Mortgage Suit
PAR	Partitions SuIT
PA/DE/IN	Partition/Declaration/Injection Suit
DEC/PAR	Declaration/Partition
DEC/INJ	Declaration/Injunction
DEC/POS	Declaration/Possession
PAR/INJ	Partition/Injunction
PAR/DEC	Partition/Declaration
PAR/POS	Partition/Possession
SP/DE/IN	Specific Perform/Declr./Injunction
POS	POSSESSION
EJE	Ejectment
ISA	Indian Succession Act
FDP	Final Decree Proceedings
IPR	Intellectual Property Rights
RSA	Regular Second Appeal
DEC	Declaration Suit
EA	Easementary Suit
INJ	Injunction Suit
MON	Money Suits/Bank Suit
MOR	Mortgage Suit
PAR	Partition Suit
RES	Residuary Suit
SP	Specific Performance Suit
DEC/INJ	Declaration/Injunction
IPR	Intellectual Property Rights
COA	U/s 10(f) of the Companies Act
OLR	Official Liquidator Report
PROB.CP	Probate Civil Petition
7-9	Part 7 and 9
276	Clause 276
263	Clause 263
278	Clause 278
10	Part 10
372	Clause 372
OSA	Original Side Appeal
4-HC	Section 4 of High Court
483-CA	Section 483 Of Company Act

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
SCLAP	SUPREME COURT LEAVE APPLICATION
TAET	Tax Appeal on Entry Tax
CMP	CIVIL MISC PETITION
RPFC	Rev.Pet Family Court
GTA	Gift Tax Appeal
WTA	Wealth Tax Appeal
ITA	Income Tax Appeal
CROB	Cross Objection
RP	Review Petition
MFA.CROB	MFA Cross Obj
AA	U/s 39 of Arbitration Act
BPT	U/s 72(4) of the Bombay PT Act
CPC	Under Civil Procedure Code
ESI	U/s 82(2) of Emp State Ins Act
FC	U/s 19 of Family Courts Act
DIS	Dissolution of Marriage
MNT	Maintenance
VOID	Void Marriages
DIV	Divorce
RES	Restitution
FERA	U/s 54 of Foreign Exng Regln Act
GW	U/s 47 of Guardian and Wards Act
IA	U/s 75(2) of Provincial Insolvency Act
IDA	U/s 55 of Indian Divorce Act
ILA	U/s 83 of Indian Lunecy Act
INA	U/s 31 of Inam Abolition Act
ISA	U/s 299 & 384 of Indian Succession Act
LAC	U/s 54(1) of Land Acquisition Act
MC	U/s 28 of Hindu Marriage Act
DIV	Divorce
MNT	Maintenance
NUL	Nullify in Marriage
DIS	Dissolution
RES	Restitution
MPA	U/s 27 of the Municipalities Act
MV	U/s 173 of Motor Vehicles Act
PA	U/s 8 of Indian Partition Act
RAIL	U/s 82(f)(2) of the Ind Rlys Act 1890
RCT	U/s 22 of Rlys Claim Tribunal Act 1957
SFC	U/s 32(9) of State Fin Corpns Act
SMA	U/s 39 of Special Marriage Act
TU	U/s 11 of the Trade Union Act
WC	U/s 30 of Workmen's Compensation Act

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
RES	Residuary
MFA.CA	MFA Cross Object Civil Appeals
GW/WC	Guardian Act/Workmens Compensation
TMA	U/S 192(2) Trade & Mechandise act 1952
MSA.CROB	MSA Cross Obj
RO	Against Orders of Remand under CPC
LA	U/s 55(2) of Land Acquisition Act
HS	Kar.Acqn.of Land for grant of house site
KHB	Karnataka Housing Board
KIADB	Kar.Industrial Area Devpt.Board
UDA	Urban Devpt.Authorities Act
RES	Residuary
BDA	Bangalore Development Authority
RES	Residuary
RFA.CROB	RFA Cross Obj
RES	Residuary Suit
SP	Specific Performance Suit
DEC	Declaration Suit
EA	Easementary Suit
INJ	Injunction Suit
MON	Money Suits/Bank Suit
MOR	Mortgage Suit
PAR	Partitions SuIT
PA/DE/IN	Partition/Declaration/Injection Suit
DEC/PAR	Declaration/Partition
DEC/INJ	Declaration/Injunction
DEC/POS	Declaration/Possession
PAR/INJ	Partition/Injunction
PAR/DEC	Partition/Declaration
PAR/POS	Partition/Possession
SP/DE/IN	Specific Perform/Declr./Injunction
POS	POSSESSION
EJE	Ejectment
ISA	Indian Succession Act
FDP	Final Decree Proceedings
RSA.CROB	RSA Cross Obj
DEC	Declaration Suit
EA	Easementary Suit
INJ	Injunction Suit
MON	Money Suits/Bank Suit
MOR	Mortgage Suit
PAR	Partition Suit
RES	Residuary Suit

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
SP	Specific Performance Suit
DEC/INJ	Declaration/Injunction
CP.KLRA	CP On Karnataka Land Reforms Act
CRA	CROSS APPEALS
EX.FA	EXECUTION FIRST APPEAL
MISC.P	Misc Petition
ITA.CROB	I.T Appeal CROSS Objection
AC	Arbitration Case
CEA	Central Excise Appeal
OS	Original Suit
CSTA	Customs Appeal
COMPA	Company Appeal
LTRP	LUXURY TAX REVISION PETN.
OSA.CROB	OSA Cross Objection
MISC.CVL	Miscellaneous Case for Civil
EX.SA	EXECUTION SECOND APPEAL
CRL.A	Criminal Appeal
378	U/S 378 (Acquittal)
374	U/S 374 (Conviction)
377	U/S 377 (Enhancement)
A	Aquittal
C	Convicted
CRL.CCC	Criminal Contempt Petition
CRL.P	Criminal Petition
438	U/S 438
439	U/S 439
482	U/S 482
MISC	Miscellaneous
407	U/S 407
CRL.RC	Criminal Referred Case
CRL.RP	Criminal Revision Petition
397	U/S 397
MISC.CRL	Miscellaneous Case for Crml
CCC	Civil Contempt Petition
NONE	No Classification
WP	Writ Petition
APMC	Agrl.Produce (Marketing)Regulation Act
BDA	Bangalore Development Authority Act
C	Cinema Regulation Act
KDR	Karnataka Debt Relief Act
EXCISE	Excise Act
KVOA	Karnataka Village Officers Abolition Act
LR	Land Reforms Act

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CASE TYPE	CASE DESCRIPTION
SEC 48-A	Section 48-A (Form No.7)
SEC-66	Section 66 (Form No.11)
SEC-77	Section 77 (Form No.7A)
SEC-38	Section 38 (Form No.2A)
MV	Motor Vehicle Act
HRC	House Rent Control Act
SCST	Scheduled Caste/Scheduled Tribe
ULC	Urban Land Ceiling Act
CS	Co-operative Society Matter
DAS	Debts/Attachment/Sale Proceedings
BL	Bye-laws and Amendment
EL/M	Election Disputes/Membership Dispute
SS	Supersession
SUR	Surcharge Proceedings
RES	Residuary
EDN	Education Matter
AD	Admission
CET	Common Enterance Test
EX	Examination
GIA	Grant-in-Aid
PUC	Pre-University
REG-P	Recognition/Permission
RES	Residuary
GM	General Miscellaneous Matters
LOT	Lotteries Act
ML/PB	Money Lenders/Pawn Brokers Act
MM-C	Mines/Minerals-Central
INA	INMA's Abolusion Act
BWSSB	Bangalore Water Supply Sewerage Board
CC	Caste(SC/ST/BC etc)Certificate matter
CF	Court Fees Act
CFA	Chit Funds Act
CON	Consumers Protection Act
CUS	Customs/Sea Customs Act
DPA	Dowry Prohibition Act
DRT	Debts Recovery Tribunals Act
EC	Essential Commodities Act
FA	Foreigners Act
FC	Family Courts Act
DIS	Dissolution of Marriage
MNT	Maintenance
VOID	Void Marriages
DIV	Divorce

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
RES	Restitution
FE	Foreign Exchange/Enforcement Directorate
FF	Freedom Fighters/Political Pension
FOR	Kar.Forest Act/Trees Preservation Act
IA	Irrigation Act
KEB	K.E.B.& Kar.Elec.(Tax&Consumption) Act
KIADB	Kar.Industrial Area Devpt.Board
KLA	Karnataka Loka-Ayukta Act
KSFC	Kar.State Financial Corporation Act
KSR	Karnataka Societies Registration Act
KSSIDC	Kar.Small Scale Industries Devpt.Corpn.
KWB	Karnataka Urban Water & Drainage Board
MM-S	Mines/Minerals-State
PASS	Passport Act
PDS	Public Distribution System
PMR	Public Money Recovery Act
POL	Pollution
POLICE	Karnataka Police Act
PP	Kar.Pub.Premises(Evn.of unauthrd occ)Act
R/C	Religious & Charitable Instituions
RES	Residuary
SILK	Kar.Silk Industries Devpt. Corpn.
SIR	Sick Industries Rehabilitation Act
SLUM	Slum Clearance Act
ST/RN	Kar.Stamps Act and Registration Act
TEL	Telephones
TEN	Contract/Tender
WAKF	Wakf Act
WLA	Wild Life Protection Act
MA	Motor Accident Claims
CPC	Civil Procedure Code
AC	Accident Claims
L	Labour Matter
KSRTC	KSRTC ,Bangalore
WC	Workmens'Compensation
RES	Residuary
BO	Bonus
ESI	ESI
FA	Factories Act
MW	Minimum Wages
PF	Provident Fund Act
PG	Payment of Gratuity Act
PW	Payment of Wages Act

LIST OF CASE TYPES IN HIGH COURT OF KARNATAKA

CASE TYPE	CASE DESCRIPTION
REF	Compelling Reference U/s 10
SE	Karntaka Shop and Establishment Act
TER	Termination/Dismissal/Back
DE	Department Enquiry
ID	Industrial Dispute
LA	Land Acquisition Matter
HS	Kar.Acqn.of Land for grant of house site
KHB	Karnataka Housing Board
KIADB	Kar.Industrial Area Devpt.Board
UDA	Urban Devpt.Authorities Act
RES	Residuary
BDA	Bangalore Development Authority
LB	Local Bodies
TAX	Assessments/Tax
ELE	Election
UC	Unauthorised Constraction/Deviation
RES	Residuary
BMP	Bangalore Mahanagara Palike
KLR	Land Revenue Act
CON	Conversion of Land
LG	Land Grant Rules
REG	Regularisation of unauthorised Occupn.
RR/SUR	Record of rights,Survey & Boundary disp.
RES	Residuary
S	Service Matter
DE	Departmental Enquiry
DIS	Dismissal/Discharge/Termination
PRO	Promotion/Seniority/Gradation List
R	Retirement/Retirement Benefits/Pension
REG	Reguln.of Daily Wage/Adhoc Emp./Temp.Emp
TR	Transfers
RES	Residuary
KAT	Karnataka Administrative Tribunal
CAT	Central Administrative Tribunal
KSRTC	KSRTC , Bangalore
BMP	Bangalore Mahanagara Palike
T	Tax Matter
AIT	Agricultural Income Tax Act
TAR	Central Excise/Customs Act (Tariff)
CST	Central Sales Tax Act
ET	Entertainment Tax Act
EX	Excise
EYT	Entry Tax Act

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CASE TYPE	CASE DESCRIPTION
KST	Karntaka Sales Tax Act
MVT	Motor Vehicles Taxation Act
PFT	Professional Tax
PT	Property Tax
GT	Gift Tax Act
WT	Wealth Tax Act
RES	Residuary
IT	Income Tax Act
KLRA	Karnataka Land Reforms Act
CAV_WP	Caveat Writ Petition
CAV.P	CAVEAT PETITION
IPR	Intellectual Property Rights
WA	Writ Appeal
GM	General Miscellaneous Matters
LOT	Lotteries Act
ML/PB	Money Lenders/Pawn Brokers Act
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EDN	Education Matter
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CET	Common Entrance Test
EX	Examination
GIA	Grant-in-Aid
PUC	Pre-University
REG-P	Recognition/Permission
RES	Residuary
IPR	Intellectual Property Rights
WPHC	Habeas Corpus
NONE	No Classification
WPCP	Civil Pet in Writ Side
NONE	No Classification
MISC.W	Miscellaneous Case for Writ
WA.CROB	WA Cross Objection